GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA

UNSTARRED QUESTION NO. 1047 TO BE ANSWERED ON 15TH DECEMBER, 2022

DECLINING LABOUR FORCE PARTICIPATION RATE

1047. SHRI RAJEEV SHUKLA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has data on the size of the working population in the country;
- (b) if so, the details thereof, along with details of rural-urban divide;
- (c) whether Government has data available for rural labour force participation rate with details of agricultural and non-agricultural jobs and the details thereof; and
- (d) whether Government has schemes available for providing unemployment insurance?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a)to (d): The data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) conducted by the Ministry of Statistics and Programme Implementation (MoSPI) since 2017-18. The survey period is July to June of next year. As per the latest available Annual PLFS reports, the estimated Worker Population Ratio (WPR) on usual status for persons of age 15 years & above in both rural and urban areas during 2018-19 to 2020-21 were as follows:

| Worker Population Ratio (WPR)-(in %) | | | | |
|--------------------------------------|-------|-------|--------------|--|
| Years | Rural | Urban | All India | |
| 2018-19 | 48.9 | 43.9 | 47.3 | |
| 2019-20 | 53.3 | 45.8 | 50.9 | |
| 2020-21 | 55.5 | 45.8 | 52.6 | |

Source: PLFS, MoSPI

The estimated Labour Force Participation Rate (LFPR) in rural areas on usual status for persons of age 15 years & above was 51.5%, 55.5% and 57.4% during 2018-19, 2019-20 and 2020-21, respectively. The estimated percentage distribution of workers in usual status by broad industry division in rural areas during 2018-19 to 2020-21 is given at Annexure.

The employees covered under Employees' State Insurance (ESI) Scheme are entitled to unemployment allowance. ESI Corporation started Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) w.e.f. April 1, 2005 with an intent to provide Unemployment Allowance, medical care as well as vocational rehabilitation to its insured persons who became unemployed involuntarily on account of closure of factory/establishment, retrenchment or permanent invalidity of not less than 40% arising out of non-employment injury. Two years unemployment allowance is provided as 50% of wages during 0-12 months and 25% of wages during 13-24 months as per the eligibility criteria.

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 1047 due for reply on 15.12.2022

Estimated workers in usual status by broad industry division in Rural areas during 2018-19, 2019-20 and 2020-21

(in %)

| Broad industry Division as per NIC-2008 | 2018-19 | 2019-20 | 2020-21 |
|--|---------|---------|---------|
| Agriculture | 57.8 | 61.5 | 60.8 |
| Mining and Quarrying | 0.4 | 0.2 | 0.3 |
| Manufacturing | 7.8 | 7.3 | 7.6 |
| Electricity, water etc. | 0.3 | 0.4 | 0.4 |
| Construction | 13.0 | 12.2 | 12.4 |
| Trade, Hotel and Restaurant | 8.4 | 7.6 | 7.7 |
| Transport storage and communications | 4.1 | 3.8 | 3.7 |
| Other services | 8.3 | 7.1 | 7.2 |
| Total | 100.0 | 100.0 | 100.0 |

Source: PLFS, MoSPI (Note: Total may not tally due to rounding off).